### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3495 TO BE ANSWERED ON 07.12.2016

#### **ACQUISITION OF LAND**

#### 3495. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Airports Authority of India (AAI) had sent a proposal to the Railway Authorities for acquisition of land for extension and upgradation of Rajkot Airport; and
- (b) if so, the details and the present status of the proposal?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) and (b): A request was received in the past from Airports Authority of India (AAI) for leasing of Railway land for extension of runway at Rajkot Airport. AAI had been asked in 2007 and 2010 to submit a comprehensive proposal with their consent to bear the cost of existing structures and lease charges as per Railways' extant policy, but reply from AAI has not been received.

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